

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/47808/2024 ARBP/99/2024	S.M. CONSULTANTS, KHURDA VS WORKS DEPT., GOVT. OF ODISHA, BBSR	BUDHA BINAYA VS	// ( //
2	D-BLAPL/35182/2024 BLAPL/11825/2024	JABAHAR DIGAL VS UNION OF INDIA (N.C.B)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /5 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000043/2024
3	D-BLAPL/34084/2024 BLAPL/11826/2024	KUNA DAS VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /486 /2021 ADJ,KODALA(Ganjam) ST/0000013/2022
4	D-BLAPL/35205/2024 BLAPL/11827/2024	KRUSHNA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	ATHAMALLIK /258 /2024 S.D.J.M.,ATHMALLIK(Anugul ) GR/0000977/2024
5	D-BLAPL/35200/2024 BLAPL/11828/2024	SANSARI BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LAXMISAGAR P.S. /548 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001190/2024
6	D-BLAPL/34650/2024 BLAPL/11829/2024	IMRAN KHAN VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	GOLANTHARA (BERHAMPUR) /108 /2024 3RD ADDL.SESSION JUDGE CUM SPL.J Spl/0000026/2022
7	D-BLAPL/34445/2024 BLAPL/11830/2024	KALIA GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	SHERAGADA /479 /2023 A.D.J.,ASKA(Ganjam) Spl/0000032/2024
8	D-BLAPL/35199/2024 BLAPL/11831/2024	GOUTAM NAYAK VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /511 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000632/2024
9	D-BLAPL/35194/2024 BLAPL/11832/2024	RAJESH MOHANTA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BETNOTI /254 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000074/2024
10	D-BLAPL/34682/2024 BLAPL/11833/2024	M. THANDAPANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000102/2024
11	D-BLAPL/35147/2024 BLAPL/11834/2024	ADIL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000129/2024

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12	D-BLAPL/35208/2024 BLAPL/11835/2024	DILLIP KUMAR DURIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKIRI /121 /2023 DIST.& SESSIONS JUDGE,RAYAGADA(D CT/0000075/2024
13	D-BLAPL/35272/2024 BLAPL/11836/2024	SK. LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000310/2024
14	D-BLAPL/34736/2024 BLAPL/11837/2024	SOUMYARANJAN BARIK @ SAMAYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RAIRANGPUR (RURAL) /118 /2024 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGP CT/0000924/2024
15	D-BLAPL/35212/2024 BLAPL/11838/2024	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /263 JMFC, JATNI(Khordha ) GR/0000715/2024
16	D-BLAPL/34838/2024 BLAPL/11839/2024	PRASANTA DALAI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	MARINE PS ARAKHAKUDA /79 /2024 GRAM NYAYALAYA AT BRAHMAGIRI GR/0000489/2024
17	D-BLAPL/35236/2024 BLAPL/11840/2024	RABINDRA SAHU @ RABINDRA KUMAR SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOUDH /380 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000453/2024
18	D-BLAPL/35103/2024 BLAPL/11841/2024	TUKULI JENA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	LAXMISAGAR P.S. /164 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000351/2024
19	D-BLAPL/35269/2024 BLAPL/11842/2024	AKASH BASTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /313 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000100/2024
20	D-BLAPL/35246/2024 BLAPL/11843/2024	KAMARUDDIN KHAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000310/2024
21	D-BLAPL/35268/2024 BLAPL/11844/2024	JAGANNATH MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /331 /2024 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000064/2024
22	D-BLAPL/35257/2024 BLAPL/11845/2024	DEBENDRANATH MAHANTA VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000310/2024
23	D-BLAPL/35249/2024	YOGENDRA KUMAR	PRANAYA KUMAR MOHAPATRA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11846/2024	VS STATE OF ODISHA	VS	SPL.JUDGE,ANGUL(Anugul ) Spl/000008/2022
24	D-BLAPL/35253/2024 BLAPL/11847/2024	NARENDRA BAGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KORAPUT SADAR /157 /2024 S.D.J.M.,KORAPUT(Koraput) GR/000808/2024
25	D-BLAPL/34868/2024 BLAPL/11848/2024	RAJA SETHI @ PRADIP KUMAR SETHI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /157 /2024 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002034/2024
26	D-BLAPL/34314/2024 BLAPL/11849/2024	PINTU@FATE KUMAR KHAMARI VS STATE OF ODISHA	KISHOR KUMAR NAIK VS	HEMGIR /351 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000211/2022
27	D-BLAPL/34938/2024 BLAPL/11850/2024	KESHAB GOUDA @ PRADHAN VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /244 /2016 A.D.J.,BHANJANAGAR(Ganjam) ST/0000009/2024
28	D-BLAPL/35352/2024 BLAPL/11851/2024	RAMAKANTA BEHERA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BOIPARIGUDA /183 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000097/2021
29	D-BLAPL/35316/2024 BLAPL/11852/2024	SANJAYA KUMAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	MANCHESWAR P.S. /396 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0001320/2024
30	D-BLAPL/33680/2024 BLAPL/11853/2024	TABU KHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /697 /2022 ASST.SESSIONS JUDGE,TALCHER(Anugul) CT/0000025/2023
31	D-BLAPL/35306/2024 BLAPL/11854/2024	SASHIKANTA JENA @ TUKU VS STATE OF ODISHA	ANITA SAHOO VS	SIMULIA /358 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001472/2024
32	D-BLAPL/34992/2024 BLAPL/11855/2024	PANCHANAN BEHERA @ DAS VS STATE OF ODISHA	KURESH PRASAD DASH VS	RAMBHA (KHALLIKOTE) /739 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE(Khordha) ST/0000009/2024
33	D-BLAPL/35080/2024 BLAPL/11856/2024	MALI @ MAYANKAM PANGI @ P.MALI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KALIMELA /131 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000093/2024
34	D-BLAPL/35323/2024 BLAPL/11857/2024	JITENDRA MALLICK VS	RAMESH CHANDRA MAHARANA VS	KUJANGA /228 /2024 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur)

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35	D-BLAPL/35294/2024 BLAPL/11858/2024	STATE OF ODISHA MANAS NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Spl/0000075/2024 NIKIRAI /278 /2024 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000391/2024
36	D-BLAPL/35283/2024 BLAPL/11859/2024	BABULA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /96 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPARA CT/0001176/2024
37	D-BLAPL/35084/2024 BLAPL/11860/2024	K.ANAND @ ANAND @ BUJI KHILA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	KALIMELA /131 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000093/2024
38	D-BLAPL/35279/2024 BLAPL/11861/2024	SUPAN KULDEEP VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	THUAMUL RAMPUR /149 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000173/2024
39	D-BLAPL/35331/2024 BLAPL/11862/2024	BHOLA @ DHANJAYA @ DHANANJAYA TAREI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /842 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0001971/2024
40	D-BLAPL/35273/2024 BLAPL/11863/2024	AHAMAD ALI @ GOLU KHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /223 /2024 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000771/2024
41	D-BLAPL/35317/2024 BLAPL/11864/2024	SUMANTA SABAR VS STATE OF ODISHA	CHHABI BEHERA VS	BADAGADA /539 /2024 ADDL.DISTRICT SESSIONS CUM SPL JUDGE Spl/0000070/2024
42	D-BLAPL/35342/2024 BLAPL/11865/2024	TAPAS MAHAPATRA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BARGARH /312 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000937/2024
43	D-BLAPL/35267/2024 BLAPL/11866/2024	LASIM SISHA @ LACHHIM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MUDULIPODA /21 /2022 DISTRICT AND SESSIONS JUDGE,MALAKANGIRI CT/0000080/2022
44	D-BLAPL/35093/2024 BLAPL/11867/2024	BRUNDABAN BASAK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIALI /314 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000290/2024
45	D-BLAPL/33741/2024 BLAPL/11868/2024	PRAMOD KUMAR MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BALICHANDRAPUR /57 /2024 ASSISTANT SESSION JUDGE(STC)JAJPUR CT/0000189/2024

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46	D-BLAPL/35431/2024 BLAPL/11869/2024	MANOJ KUMAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /1 /2017 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000053/2017
47	D-BLAPL/34722/2024 BLAPL/11870/2024	KAMALESH KEBAT VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /642 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000143/2024
48	D-BLAPL/35371/2024 BLAPL/11871/2024	KABULI MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /257 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0001102/2024
49	D-BLAPL/35367/2024 BLAPL/11872/2024	SK.JAMIRUDDIN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001729/2023
50	D-BLAPL/34979/2024 BLAPL/11873/2024	PRIYABRATA DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C,CUTTACK(Cuttack) GR/0000833/2024
51	D-BLAPL/35278/2024 BLAPL/11874/2024	MAHAMMAD RABANI@SK. RABANI@MD. RABANI VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /292 /2024 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR GR/0000310/2024
52	D-BLAPL/35162/2024 BLAPL/11875/2024	TAPASWINI MOHAPATRA VS STATE OF ODISHA	BISWAJIT NAYAK VS	TALCHER TOWN /641 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001198/2024
53	D-BLAPL/35175/2024 BLAPL/11876/2024	MANOJ SUTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /388 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000480/2024
54	D-BLAPL/35338/2024 BLAPL/11877/2024	SANTOSHI @ SANTOSINI BEHERA VS STATE OF ODISHA	ASHOK DAS VS	K.NUAGAON /209 /2024 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000438/2024
55	D-BLAPL/35426/2024 BLAPL/11878/2024	DASA KHORA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /76 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000035/2023
56	D-BLAPL/35359/2024 BLAPL/11879/2024	KESHAB NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /413 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000619/2024
57	D-BLAPL/35358/2024	SRIHARI PRADHAN	SACHIDANANDA PADHEE	MOHANA /57 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11880/2024	VS STATE OF ODISHA	VS	DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000073/2024
58	D-BLAPL/35179/2024 BLAPL/11881/2024	MANOJ SUTAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /387 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000479/2024
59	D-BLAPL/35336/2024 BLAPL/11882/2024	BITU @ BISWAJIT DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	KUJANGA /63 /2024 J.M.F.C.,JAGATSINGHPUR(Jagatsinghpur) GR/0000182/2024
60	D-BLAPL/35251/2024 BLAPL/11883/2024	TRINATH NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	KABISURYANAGAR /468 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000463/2024
61	D-BLAPL/35274/2024 BLAPL/11884/2024	ABHISEK DUBEY VS STATE OF ODISHA	SARBESWAR SAHOO VS	MALKANGIRI /642 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000143/2024
62	D-BLAPL/35292/2024 BLAPL/11885/2024	SANKAR MOHAPTRA @ SHANKAR MAHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	INDUSTRIAL,NISA /323 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARIPUR GR/0000958/2024
63	D-BLAPL/35137/2024 BLAPL/11886/2024	SAMBHU MURMU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /124 /2024 JMFC, JATNI(Khordha ) GR/0000723/2024
64	D-BLAPL/34896/2024 BLAPL/11887/2024	RAKA @ GYANARANJAN SAHOO VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KHURDA MODEL /228 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000069/2024
65	D-BLAPL/33110/2024 BLAPL/11888/2024	PITABAS PAIK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	B.SINGHPUR /136 /2022 A.D.J.,JEYPORE(Koraput) CT/0000023/2023
66	D-BLAPL/33634/2024 BLAPL/11889/2024	GOPINATH BARIHA VS STATE OF ODISHA	BHARATI DASH VS	BHATILI /305 /2023 SR.C.J-CUM-A.S.J (WOMENS COURT), Bhubaneswar CT/0000026/2024
67	D-BLAPL/35049/2024 BLAPL/11890/2024	OM PRAKASH BEHERA @ OMM PRAKASH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LARAMBA /236 /2023 A.D.J,PATNAGARH(Balangir) SC/0000019/2024
68	D-BLAPL/34017/2024 BLAPL/11891/2024	TUKUNA NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Maitri Vihar PS /439 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha )

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69	D-BLAPL/34895/2024 BLAPL/11892/2024	STATE OF ODISHA BHIAM RAO @ BHIMA RAY VS	KURESH PRASAD DASH VS	CT/0001731/2024 PURUSHOTTAMPUR /333 /2023 A.D.J.,CHATRAPUR(Ganjam)
70	D-BLAPL/34605/2024 BLAPL/11893/2024	STATE OF ODISHA RAMA KANTA SABAR VS	AKSHAYA KUMAR SAHOO VS	ST/0000135/2023 KHARIAR /305 /2024 J.M.F.C.,KHARIAR(Nuapada )
71	D-BLAPL/35217/2024 BLAPL/11894/2024	STATE OF ODISHA SANGRAM KESHARI PATTNAIK VS	PULLIN MARTHA VS	CT/0000304/2024 INFOVALLY UPD BHUBANESWAR /263 JMFC, JATNI(Khordha )
72	D-BLAPL/35368/2024 BLAPL/11895/2024	STATE OF ODISHA KASINATH MALLIK VS	AMITAV TRIPATHY VS	GR/0000715/2024 ODAGAON /247 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh )
73	D-CMAPL/47022/2024 CMAPL/413/2024	STATE OF ODISHA URMILA MOHAPATRA VS	ADV VS	TR/0000150/2024 // ( )
74	D-CMP/48189/2024 CMP/1350/2024	DHIRINDRA KUMAR PATI BIRENDRA CHANDRA BHANJ DEO @ BIRENDRA KUMAR BHANJ DEO VS	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),BARIPADA(Mayurbhanj )
75	D-CMP/48720/2024 CMP/1351/2024	NISIDHA DANDAPAT MD. ISTAYAQ VS	MAMATA MISHRA VS	TS/0000103/1997 // CIVIL JUDGE (SD),JAJPUR(Jajapur )
76	D-CMP/48903/2024 CMP/1352/2024	MD. MUSTAK MASOOD AKRAM VS	AMIT PRASAD BOSE VS	CS/0000055/2021 // CIVIL JUDGE (SD),CHAMPUA(Kendujhar )
77	D-CMP/46650/2024 CMP/1353/2024	RASIDA KHATOON MAYADHAR JENA VS	ATAL BIHARI LENKA VS	CS/0000068/2022 // CIVIL JUDGE (JD),BHADRAK(Bhadrak )
78	D-CMP/49020/2024 CMP/1354/2024	SUDARSHAN PRADHAN SUKANTA KUMAR PRADHAN VS	MANAS RANJAN BAUG VS	CMA/0000314/2021 // CIVIL JUDGE (SD),1ST COURT,CUTTACK
79	D-CMP/45468/2024 CMP/1355/2024	MALAT NAYAK RAGHUNATH RANA VS SUMITRA RANA	PRAMODA KUMAR MISHRA VS	EC/0000007/2023 // CIVIL JUDGE (JD),SORO(Baleshwar ) CS/0000145/2013

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80	D-CMP/48747/2024 CMP/1356/2024	GOVINDA CHANDRA MISHRA VS ASHOK PANDIT	PRASANTA KUMAR MOHANTY (2) VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CMA/0000076/2020
81	D-CMP/48841/2024 CMP/1357/2024	HEMANTA KUMAR ROUTRAY VS HARSAMANI ROUTRAY	BHAWANI SANKAR PANIGRAHI VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0002040/2015
82	D-CONTC/48144/2024 CONTC/7831/2024	PRIYATAMA BAL VS DR. PRAMOD KUMAR PRAHARAJ, DMO-CUM-SUPT, KENDRAPARA	ADV. VS	// 0 //
83	D-CONTC/48154/2024 CONTC/7832/2024	S.GOUTAMI ACHARY VS GOURA CHANDRA NAYAK, DIST. AUDIT OFFICER,LOCAL FUND AUDIT,NABARANGPUR	ADV. VS	// 0 //
84	D-CONTC/48193/2024 CONTC/7833/2024	PUSPANJALI ROUT VS AJAY KUMAR LAHA, OES-II	ADV. VS	// 0 //
85	D-CONTC/48261/2024 CONTC/7834/2024	KIRTAN BIHARI MATIA VS DHYANCHAND HANSDA, B.M, BANK OF INDIA TURUMUNGA BRANCH	RAJKUMAR SUTAR VS	// 0 //
86	D-CONTC/48266/2024 CONTC/7835/2024	BIJAYA MALLIK VS PANCHANAN NAYAK, TAHSILDAR,PATTAMUNDAI	ADV. VS	// 0 //
87	D-CONTC/48283/2024 CONTC/7836/2024	KHIRABDI BEHERA VS SURENDRA KUMAR, IAS	ADV. VS	// 0 //
88	D-CONTC/48665/2024 CONTC/7837/2024	BARSA BAISALI VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0 //
89	D-CONTC/48670/2024 CONTC/7838/2024	KISHORE KUMAR PATRA VS ANIL KANTA TRIPATHY,ENGINEER IN CHIEF,(CIVIL)	ADV VS	// 0 //
90	D-CONTC/48776/2024 CONTC/7839/2024	SRICHARAN PRADHAN VS PROF.DR. BICHITRA PANI, PRINCIPAL, SHAILABALA WOMEN S COLLEGE	ADV. VS	// 0 //
91	D-CONTC/48857/2024	PURNA CHANDRA MISHRA	ADV.	//

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	CONTC/7840/2024	VS	VS	0
92	D-CONTC/48859/2024	SANJAY KUMAR SINGH, I.A.S,	ADV.	//
	CONTC/7841/2024	BANDITA JAGATDEB	VS	0
		VS		//
93	D-CONTC/48860/2024	SANJAY KUMAR SINGH, I.A.S,	ADV.	//
	CONTC/7842/2024	SANJIT KUMAR SAR	VS	0
		VS		//
94	D-CONTC/48882/2024	SANJAY KUMAR SINGH, I.A.S,	ADV	//
	CONTC/7843/2024	KALPANA PARIDA	VS	0
		VS		//
95	D-CONTC/48883/2024	YAMINI SARANGI, IAS	ADV	//
	CONTC/7844/2024	SANJULATA PANDAB	VS	0
		VS		//
96	D-CONTC/48915/2024	YAMINI SARANGI, IAS	ADV.	//
	CONTC/7845/2024	SWATI MOHANTY	VS	0
		VS		//
97	D-CONTC/48917/2024	DR. ARABINDA KUMAR PADHI, I.A.S	ADV.	//
	CONTC/7846/2024	BANISHREE MAHALA	VS	0
		VS		//
98	D-CONTC/48921/2024	DR. ARABINDA KUMAR PADHI, I.A.S	ADV.	//
	CONTC/7847/2024	SAROJA KUMAR BHATTA	VS	0
		VS		//
99	D-CONTC/48930/2024	DR. ARABINDA KUMAR PADHI, I.A.S,	ADV.	//
	CONTC/7848/2024	ESABA KUMAR SABAR	VS	0
		VS		//
100	D-CONTC/48937/2024	ANU GARG, I.A.S,	ADV	//
	CONTC/7849/2024	DEBASISH BHOI	VS	0
		VS		//
101	D-CONTC/48976/2024	DHURBA CHARAN BEHERA, OES,	ADV	//
	CONTC/7850/2024	RAMESH CHANDRA SAHU	VS	0
		VS		//
102	D-CONTC/48981/2024	VISHAL KUMAR DEV, COMMNR. CUM SECY. ENERGY DEPT.	ADV.	//
	CONTC/7851/2024	BISWAJIT PARIJA	VS	0
		VS		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/48983/2024 CONTC/7852/2024	MANJULATA MALLICK, OAS SABITA BEHERA VS SASWAT MISHRA, IAS	ADV. VS	// // ()
104	D-CONTC/48988/2024 CONTC/7853/2024	RAJESH PANDA VS SASWAT MISHRA, IAS	ADV. VS	// // ()
105	D-CONTC/48995/2024 CONTC/7854/2024	BHARAT CHARAN ROUSTRAY VS DEO RANJAN KUMAR SINGH, COMMNR. CUM SECY., REVENUE AND D.M DEPT.	ABHIRAM SWAIN VS	// // ()
106	D-CONTC/49028/2024 CONTC/7855/2024	SHARAT KUMAR SARANGI VS MANORANJAN MALLICK, DIRECTOR OF SECONDARY EDUCATION, ODISHA	PRADEEP KUMAR MAHAPATRA VS	// // ()
107	D-CONTC/49029/2024 CONTC/7856/2024	MOCHIRAM MAITY VS SIDDHARTH KATARIA, I.P.S,	ADV. VS	// // ()
108	D-CONTC/49032/2024 CONTC/7857/2024	NARENDRANATH MOHANTA VS PRATAP CHANDRA BEHERA, EXECUTIVE ENGINEER, RWS AND S,KEONJHAR	ADV VS	// // ()
109	D-CONTC/49036/2024 CONTC/7858/2024	DILIP KUMAR NAIK VS UJAGAR PADHAN, B.E.O, SAMPALPUR	ADV. VS	// // ()
110	D-CONTC/49044/2024 CONTC/7859/2024	SUKANTI LATA NAYAK VS SALINI PANDIT, COMMNR.-CUM-SECY, S AND ME	ADV. VS	// // ()
111	D-CONTC/49089/2024 CONTC/7860/2024	MOHAN LAL AGARWAL VS MANOJ SATYAWAN MAHAJAN, COLLECTOR-CUM-DM, SUNDARGARH	ADV. VS	// // ()
112	D-CONTC/45911/2024 CONTC/7861/2024	SUKHENDU MAJUMDAR VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// // ()
113	D-CONTC/47796/2024 CONTC/7862/2024	BAIKUNTHANATH SAHOO VS ANISH DAYAL SINGH D.G OF POLICE, CRPF	ADV. VS	// // ()

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114	D-CONTC/48147/2024 CONTC/7863/2024	DINABANDHU PATRI VS MANAS RANJAN SWAIN, TAHASILDAR, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //
115	D-CONTC/49072/2024 CONTC/7864/2024	PRAVAKAR NANDA VS DR. BISWAJEET GHOSH, OES	AMIYA KUMAR CHHATOI VS	// 0 //
116	D-CONTC/49090/2024 CONTC/7865/2024	MOCHIRAM MAITY VS SIBA MALLIK, TAHASILDAR,MAHAKALAPADA	ADV. VS	// 0 //
117	D-CONTC/49094/2024 CONTC/7866/2024	SANTOSH MAHALI VS D.SAHU, (I.A AND A.S)	ADV. VS	// 0 //
118	D-CONTC/49106/2024 CONTC/7867/2024	BHAKTI BHUSAN NAYAK VS NIBEDITA PANI, DEO, JAJPUR	ADV. VS	// 0 //
119	D-CONTC/49108/2024 CONTC/7868/2024	BHAGIRATHI PRADHAN VS RADHAKANTA CHHATRI, DEO, BARGARH	ADV. VS	// 0 //
120	D-CONTC/48366/2024 CONTC/7869/2024	P.V. SATYA VS ARVIND AGRAWAL, COMMNR. CUM SECY. DEPT. OF HIGHER EDU.	PRASANTA KUMAR NANDA VS	// 0 //
121	D-CONTC/48538/2024 CONTC/7870/2024	BASANT KUMAR GARANAYAK VS AMIYA KUMAR SAMAL, SUPT. ENGINEER,HEAD WORKS DIVN	ADV. VS	// 0 //
122	D-CONTC/48539/2024 CONTC/7871/2024	MAHENDRA SUNDARAY VS SIDDHARTH SHANKAR SWAIN, IAS	ADV. VS	// 0 //
123	D-CONTC/48543/2024 CONTC/7872/2024	RAKESH KUMAR SWAIN VS SUDHANSU MOHAN SAMAL, IAS	BIKASH KUMAR KUND VS	// 0 //
124	D-CONTC/48550/2024 CONTC/7873/2024	BUDHIMAN JENA VS SIDDHARTHA SHANKAR SWAIN, COLLECTOR,PURI	ADV. VS	// 0 //
125	D-CONTC/48704/2024	MIHIR KUMAR BISWAL	ADV.	//

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	CONTC/7874/2024	VS	VS	()
126	D-CONTC/48706/2024	SUSMITA SAHOO, DEO, ANGUL		//
	CONTC/7875/2024	MANAS KUMAR SAHOO	ADV.	//
		VS	VS	()
127	D-CONTC/46629/2024	SUSMITA SAHOO, DEO, ANGUL		//
	CONTC/7876/2024	SANTOSH KUMAR JENA	AKSHAYA KUMAR JENA	//
		VS	VS	()
128	D-CRLA/31908/2024	SUSHANT KUMAR BARIK,IAS		//
	CRLA/1188/2024	PRATAP PATTNAIK	SARATHI JYOTI MOHANTY	ATTABIRA /198 /2014
		VS	VS	SPECIAL JUDGE,BARGARH(Bargarh )
129	D-CRLA/32378/2024	STATE OF ODISHA		Spl/0000196/2014
	CRLA/1189/2024	RAMAKANTA MAJHI@KALIA	SAMVIT MOHANTY	KUJANGA /119 /2019
		VS	VS	AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR
130	D-CRLA/34915/2024	STATE OF ODISHA		Spl/0000060/2019
	CRLA/1190/2024	CHANDAN BEHERA	SURYAKANTA DWIBEDI	JAGATPUR /309 /2023
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
131	D-CRLA/35264/2024	STATE OF ODISHA		Spl/0000108/2023
	CRLA/1191/2024	KABIRAJ DAS	BISWA KUMAR MISHRA	BADAGADA /115 /2016
		VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
132	D-CRLA/34472/2024	STATE OF ODISHA		ST/0000081/2017
	CRLA/1192/2024	PRABIN KUMAR PUTEL	RAKESH BEHERA	SINDHIKELA PS /278 /2024
		VS	VS	SPECIAL JUDGE, TITLAGARH(Balangir)
133	D-CRLA/34035/2024	STATE OF ODISHA		Spl/0000066/2024
	CRLA/1193/2024	GAGAN BIHARI MALIK	RAMESH SAHOO	KEONJHAR SADAR /115 /2016
		VS	VS	SPECIAL JUDGE,KEONJHAR(Kendujhar)
134	D-CRLA/34989/2024	STATE OF ODISHA		Spl/0000024/2017
	CRLA/1194/2024	ARTATRANA PUHAN	BADRI NARAYAN MOHAPATRA	KHUNTUNI /56 /2021
		VS	VS	ADDL.SESIONS JUDGE,ATHAGARH(Cuttack)
135	D-CRLA/35006/2024	STATE OF ODISHA		ST/0000029/2022
	CRLA/1195/2024	BABY BIWI	SATYA RANJAN MULIA	BALASORE TOWN /147 /2022
		VS	VS	A.D.J.,BALASORE(Baleshwar)
136	D-CRLA/35332/2024	STATE OF ODISHA		ST/0000004/2022
	CRLA/1196/2024	GHANASHYAM EKKA@MUDHU	BISWAJIT NAYAK	BIRMITRAPUR /85 /2018
		VS	VS	1ST. A.D.J.,ROURKELA(Sundargarh)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLA/34661/2024 CRLA/1197/2024	STATE OF ODISHA MD.SAGIR@JIG JIG VS STATE OF ODISHA	DEBADATTA MISHRA VS	ST/0000100/2018 PLANTSITE /9 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000077/2016
138	D-CRLA/34667/2024 CRLA/1198/2024	MD.SAHID@MD.SAYEED VS STATE OF ODISHA	DEBADATTA MISHRA VS	PLANTSITE /9 /2016 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000077/2016
139	D-CRLLP/33944/2024 CRLLP/56/2024	BISWADARSANI DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	SALIPUR /14 /2017 J.M.F.C.,SALIPUR(Cuttack) GR/0000051/2017
140	D-CRLMA/35298/2024 CRLMA/203/2024	RANJIT KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MOTANGA /72 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000168/2022
141	D-CRLMC/34946/2024 CRLMC/4411/2024	SABITA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C 2(A)CC/0000020/2024
142	D-CRLMC/34883/2024 CRLMC/4412/2024	MD.ANAS VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	PIPLI /113 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000022/2024
143	D-CRLMC/32283/2024 CRLMC/4413/2024	CHANDRA SEKHAR THAKUR VS STATE OF ODISHA	MANMEET SINGH ARORA VS	SONEPUR /210 /2023 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So GR/0000197/2023
144	D-CRLMC/33182/2024 CRLMC/4414/2024	KUMUDA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	PURUNAKOTE /13 /2003 J.M.F.C.,ANGUL(Anugul ) CT/0001564/2003
145	D-CRLMC/33747/2024 CRLMC/4415/2024	MANJULATA MALLICK VS STATE OF ODISHA(VIG.)	DEBANAN DAS VS	SAMBALPUR VIGILANCE /69 /2009 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000051/2014
146	D-CRLMC/33950/2024 CRLMC/4416/2024	SIKUNA MAJHI @ CHIKUNU MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	TIKIRI /5 /1999 J.M.F.C.,KASHIPUR(Rayagada ) GR/0000008/1999
147	D-CRLMC/34104/2024 CRLMC/4417/2024	SANJIB KUMAR PASAYAT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	//0 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS ICC/0000011/2020

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148	D-CRLMC/33868/2024 CRLMC/4418/2024	INAYAT KHAN @ DISCO@ ANAYAT QUADRI KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK TOWN /483 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/000070/2024
149	D-CRLMC/34510/2024 CRLMC/4419/2024	PADMAJA SINGH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	CHANDRASEKHARPUR /129 /2022 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR ICC/0000271/2015
150	D-CRLMC/34444/2024 CRLMC/4420/2024	KABIRAJ BEHERA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	EOW,BHUBANESWAR /12 /2021 PRESIDING OFFICER,DESIGNATED CO CT/0000126/2023
151	D-CRLMC/34745/2024 CRLMC/4421/2024	JAYADEV PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	G.UDAYAGIRI /43 /2012 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000132/2012
152	D-CRLMC/35029/2024 CRLMC/4422/2024	TUSHARKANTA PARIDA VS KASHINATH SAHOO	BHABANI SAMAL VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000016/2024
153	D-CRLMC/35142/2024 CRLMC/4423/2024	JITENDRA NATH PATNAIK VS STATE OF ODISHA(VIG.)	UMESH CHANDRA PATNAIK VS	BALASORE VIGILANCE /51 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000019/2021
154	D-CRLMC/35081/2024 CRLMC/4424/2024	PINKU SUBUDHI VS DALI SUBUDHI@SENAPATI	SUBRATA MISHRA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) CRL.EXN/0000390/2019
155	D-CRLMC/33241/2024 CRLMC/4425/2024	KAMAL NAYAN SAMAL VS STATE OF ODISHA	SAMARENDRA KUMAR MOHANTY VS	LINGARAJ P.S. /238 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000810/2024
156	D-CRLMC/34148/2024 CRLMC/4426/2024	RAMESH KUMAR MOHANTY VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /64 /2011 SPL.JUDGE (VIG),CUTTACK(Cuttack) CRMC/0000005/2023
157	D-CRLMC/35112/2024 CRLMC/4427/2024	LOKANATH MOHAPATRA VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) EC/0000191/2022
158	D-CRLMC/34181/2024 CRLMC/4428/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KALPATARU MISHRA VS	AIR FIELD P.S. /236 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000744/2024
159	D-CRLMC/35140/2024	AJAYA MOHARANA	RABINDRANATH PRUSTY	KANPUR /57 /2016

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	CRLMC/4429/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,ATHGARH(Cuttack) Spl/0000004/2016
160	D-CRLMC/34639/2024 CRLMC/4430/2024	ATAL KUMAR PALAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AGARAPADA /118 /2023 DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000033/2023
161	D-CRLMC/35158/2024 CRLMC/4431/2024	ADAM MOHAMMAD@MOHAMMAD ADAM VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA ICC/0000012/2024
162	D-CRLMC/34828/2024 CRLMC/4432/2024	MANOJ KUMAR BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	NAYAGARH /316 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000842/2024
163	D-CRLMC/35178/2024 CRLMC/4433/2024	RASMI RANJAN PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	RAMBHA (KHALLIKOTE) /15 /2014 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000038/2017
164	D-CRLMC/35277/2024 CRLMC/4434/2024	SIPRARANI SAHOO@SIPRANI SAHOO VS SUBRAT KUMAR PRUSTY	PRASANNA KUMAR MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000050/2022
165	D-CRLMC/35164/2024 CRLMC/4435/2024	NARESH PANI VS STATE OF ODISHA	SARADA PRASAD DASH VS	R.UDAYAGIRI /125 /2024 J.M.F.C,R.UDAYAGIRI(Gajapati ) MISCA/0000006/2024
166	D-CRLMC/35464/2024 CRLMC/4436/2024	GOLEKHA BIHARI DAS VS PANCHEI@NIRASI KHATUA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /178 /2015 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000013/2018
167	D-CRLMC/35071/2024 CRLMC/4437/2024	NIHAR RANJAN SWAIN VS STATE OF ODISHA	SOURAN DAS VS	MANGALA BAG /288 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000807/2024
168	D-CRLMC/34182/2024 CRLMC/4438/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	KALPATARU MISHRA VS	AIR FIELD P.S. /236 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000744/2024
169	D-CRLMP/34633/2024 CRLMP/1631/2024	RAJKISHORE BISWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	S.P.(CID-CRL),CUTTACK /10 /2023 ( ) //
170	D-CRLMP/35016/2024 CRLMP/1632/2024	MAHESWAR MAHUNTA VS	ALOK KUMAR MOHAPATRA VS	/ /0 ( )

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171	D-CRLMP/35184/2024 CRLMP/1633/2024	STATE OF ODISHA SWARNALATA JENA VS	RAGHUNATH DAS MOHAPATRA VS	// BADACHANA /458 /2024 ( )
172	D-CRLMP/30310/2024 CRLMP/1634/2024	STATE OF ODISHA AJAYA KUMAR PATTNAIK VS	NIRANJAN PANDA VS	// //0 ( )
173	D-CRLMP/35214/2024 CRLMP/1635/2024	STATE OF ODISHA SAROJINI BEHERA VS	BISWANATH BEHERA VS	// BOLAGARH P.S. /130 /2024 ( )
174	D-CRLMP/34398/2024 CRLMP/1636/2024	STATE OF ODISHA RABI NARAYAN RANA VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /582 /2024 ( )
175	D-CRLREV/34449/2024 CRLREV/686/2024	STATE OF ODISHA TRILOCHAN SHIAL VS	SANTOSH KUMAR DWIVEDY VS	// //0 J.M.F.C.,SORO(Baleshwar)
176	D-CRLREV/35050/2024 CRLREV/687/2024	STATE OF ODISHA UPENDRA KUMAR DALAI VS	RAKESH BEHERA VS	MISCA/0000233/2024 BHUBANESWAR VIGILANCE /5 /2014 SPL.JUDGE (VIG.),BHUBANESWAR(Kho TR/0000010/2017
177	D-CRP/46555/2024 CRP/50/2024	STATE OF ODISHA(VIG) SANTOSH PATRA VS	BUDHIRAM DAS VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur ) EC/0000004/1991
178	D-FAO/45852/2024 FAO/539/2024	STATE OF ODISHA MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS	G.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000500/2015
179	D-FAO/46413/2024 FAO/540/2024	CHAGALA NAYAK MANAGER, LEGAL, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR VS	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000004/2024
180	D-FAO/48126/2024 FAO/541/2024	SAGAR GEDI KUNI BEHERA VS	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000037/2024
181	D-FAO/45864/2024 FAO/542/2024	UNION OF INDIA MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS	G.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000083/2017
		SATYABRATA URMA		

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182	D-FAO/45879/2024 FAO/543/2024	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., VS SUBASH BEHERA	B.S.P.DUTTA VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000247/2015
183	D-LAA/40892/2024 LAA/42/2024	BIJAYA KETAN SETHY VS STATE OF ODISHA	RAMDAS ACHARY VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) LA/0000030/2017
184	D-MACA/45757/2024 MACA/1180/2024	MANAGER(T.P.HUB), M/S.ORIENTAL INSURANCE COMPANY LTD., VS PUSPANJALI BAG	G.P.DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001435/2019
185	D-MACA/48333/2024 MACA/1181/2024	D.M., NATIONAL INSURANCE CO.LTD. VS SAMBIT KUMAR PATEL	RAMANI RANJAN MOHANTY VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda ) Mac/0000039/2013
186	D-MACA/48977/2024 MACA/1182/2024	DIVISIONAL MANAGER,NEW INDIA ASSURANCE COMPANY LTD,BERHAMPUR VS BUCHI KABASI	GOPAL CHANDRA SAMANTARAY VS	// DISTRICT AND SESSIONS JUDGE,MAL Mac/0000005/2023
187	D-MACA/45820/2024 MACA/1183/2024	DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED., VS BIJAY KUMAR LAKRA	SUNDARGARH G.P.DUTTA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000200/2019
188	D-MACA/46362/2024 MACA/1184/2024	ORIENTAL INSURANCE COMPANY LTD., VS CHANDINI BISHI	BARGARH ADAM ALI KHAN VS	// A.D.J.,BARGARH(Bargarh ) Mac/0000056/2017
189	D-MACA/47034/2024 MACA/1185/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, VS MAHIMIT UPADHYAYA	BALASORE ADAM ALI KHAN VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000140/2018
190	D-MACA/45058/2024 MACA/1186/2024	PURNA CHANDRA MAHARANA VS PROPRIETOR, SAIZAR ENTERPRISES PVT.LTD.	DEBASISH PATNAIK VS	// V MACT,KHURDA(Khordha ) Mac/0000049/2016
191	D-MACA/49131/2024 MACA/1187/2024	ROHIT KUMAR SAHOO VS MADAN KABI	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000270/2016
192	D-MACA/45060/2024 MACA/1188/2024	DAYANIDHI DAS VS ABHIJIT JENA	DEBASISH PATNAIK VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000063/2019
193	D-MACA/45174/2024	IFFCO TOKIO GENERAL INSURANCE CO.LTD.	G.P.DUTTA	//

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### CASES REGISTERED REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/1189/2024	VS SUKANTI SUKANTI SAHU	VS	III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000312/2019
194	D-MACA/49204/2024 MACA/1190/2024	ARATI MOHANTY@ARATI MOHANTY VS SANTOSH KUMAR	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000096/2022
195	D-MACA/44589/2024 MACA/1191/2024	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD., BBSR VS PRAMODA KUMAR BEHERA	SUBRAT SATPATHY VS	// 3RD MACT,JAGATSINGHPUR(Jagatsingh) Mac/0000034/2019
196	D-MACA/44598/2024 MACA/1192/2024	DIVISIONAL MANAGER NATIONAL INSURANCE CO.LTD., CUTTACK VS INDUMATI MAHANTA	SUBRAT SATPATHY VS	// 4TH M.A.C.T. KEONJHAR(Kendujhar) Mac/0000008/2022
197	D-MACA/47204/2024 MACA/1193/2024	DIVISIONAL MANAGER, RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS PADMINI BEHERA	SUBRAT SATPATHY VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000462/2019
198	D-RPFAM/47610/2024 RPFAM/344/2024	JAYASHREE DEHURY @ BISWAL VS SABYASACHI BISWAL	SIBARANJAN POLAI VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000200/2023
199	D-RPFAM/49208/2024 RPFAM/345/2024	SHREYASWETA BISWAL VS ABINASH DAS	SAMVIT MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000054/2024
200	D-RPFAM/48221/2024 RPFAM/346/2024	TOBHA BHATRA@PUJARI VS JALENDRA PUJARI	RAJIB LOCHAN PATTNAIK VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000040/2022
201	D-RSA/46745/2024 RSA/432/2024	ABHISEK VERMA VS GEETA BAI KEDIA	MANAS RANJAN BEHERA VS	// A.D.J.,JHARSUGUDA(Jharsuguda ) RFA/0000058/2023
202	D-RSA/48998/2024 RSA/433/2024	ASWINI KUMAR PATI VS BASANTI PADHI	MAHESWAR MOHANTY VS	// 3RD ADDL DISTRICT JUDGE, BALASOR RFA/0000144/2012
203	D-RSA/45923/2024 RSA/434/2024	BIRENDRA GARTIA VS STATE OF ODISHA	VIJAYA KAR VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000036/2013
204	D-RSA/49245/2024 RSA/435/2024	SARASWATI APAT VS	ABHAS MOHANTY VS	// A.D.J.,SUNDARGARH(Sundargarh)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-RSA/49200/2024 RSA/436/2024	CHANDRAMA BEHERA MANOJ KUMAR JENA VS BIJAY KUMAR PARIJA	NARAYAN PRASADPARIJA VS	RFA/0000022/2024 // A.D.J.,BARIPADA(Mayurbhanj)
206	D-TRP(C)/49083/2024 TRP(C)/378/2024	SILARANI DAS VS ASHUTOSH MALLICK	RABINDRA KUMAR SAHOO VS	RFA/0000035/2022 // JUDGE, FAMILY COURT, BHADRAK(Bh
207	D-WA/46022/2024 WA/3174/2024	GIRISH CHANDRA NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	CP/0000180/2024 // ()
208	D-WA/49064/2024 WA/3175/2024	PRANAB KUMAR PANDA VS E. CHINA BABU	ANINDYA KUMAR MISHRA VS	// () //
209	D-WP(C)/48835/2024 WP(C)/29407/2024	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// () //
210	D-WP(C)/48837/2024 WP(C)/29408/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// () //
211	D-WP(C)/48845/2024 WP(C)/29409/2024	DAMAYANTI KALO VS GENERAL MANAGER,SOUTH EASTERN RAILWAY,KOLKATA	DURGADAS ROY VS	// () //
212	D-WP(C)/46337/2024 WP(C)/29410/2024	APURBA PRATIHAR VS UNION OF INDIA	AGASTI KANUNGO VS	// () //
213	D-WP(C)/48847/2024 WP(C)/29411/2024	PARAMESWAR BUDEK VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// () //
214	D-WP(C)/48169/2024 WP(C)/29412/2024	M/S UNISOFT, CUTTACK VS CHIEF COMNR, CGST AND CENTRAL EXCISE, BBSR	RAMESH CHANDRA JENA VS	// () //
215	D-WP(C)/47305/2024 WP(C)/29413/2024	SHAIKH HASAN VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48849/2024 WP(C)/29414/2024	AMAR PRASAD SAHOO VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// 0 //
217	D-WP(C)/46575/2024 WP(C)/29415/2024	MADHAB CHANDRA MAHANTA VS UNION OF INDIA	JAGAMOHAN PATTANAIAK VS	// 0 //
218	D-WP(C)/48850/2024 WP(C)/29416/2024	TRILOCHAN PATRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
219	D-WP(C)/48508/2024 WP(C)/29417/2024	MINAKETAN BALIARSINGH VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, PURI	SARAT CHANDRA MEKAP VS	// 0 //
220	D-WP(C)/48599/2024 WP(C)/29418/2024	M/S. GADIBRAHMA CONSTRUCTION, JAGATSINGHPUR VS CHIEF GENERAL MANAGER, SOUTH EASTERN REGION PIPI LINE INDIAN OIL CORPORATION, LTD. JAGATSINGHPUR	RAVI SHANKAR SAMAL VS	// 0 //
221	D-WP(C)/48600/2024 WP(C)/29419/2024	NIRANJAN MAHANTA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
222	D-WP(C)/48909/2024 WP(C)/29420/2024	M/S ORISSA MOTORS PVT LTD., BBSR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
223	D-WP(C)/48604/2024 WP(C)/29421/2024	RASHMI REKHA SAMAL VS CHAIRMAN COUNCIL OF HIGHER SECONDARY EDUCATION , ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
224	D-WP(C)/46082/2024 WP(C)/29422/2024	ARUN KUMAR JOSHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/48666/2024 WP(C)/29423/2024	DILIP KUMAR PATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
226	D-WP(C)/47324/2024 WP(C)/29424/2024	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/45336/2024	DAITARI GADTIYA	AKSHAYA KUMAR SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/29425/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/48555/2024 WP(C)/29426/2024	M/S EMAMI PAPER MILLS LIMITED, BALASORE VS UNION OF INDIA	MADHAB LAL AGARWAL VS	// 0 //
229	D-WP(C)/48658/2024 WP(C)/29427/2024	SUNIL CHANDRA DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //
230	D-WP(C)/48999/2024 WP(C)/29428/2024	AAHWAAN INSTITUTE OF HEALTH SCIENCE, BHADRAK VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
231	D-WP(C)/48735/2024 WP(C)/29429/2024	DILLIP KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
232	D-WP(C)/45432/2024 WP(C)/29430/2024	SWAYAMBHU KUMAR PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
233	D-WP(C)/48755/2024 WP(C)/29431/2024	KAILASH CH DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
234	D-WP(C)/45745/2024 WP(C)/29432/2024	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
235	D-WP(C)/48757/2024 WP(C)/29433/2024	THE PLANT MANAGER, MILK CHILLING CENTRE, JAGATSINGHPUR VS THE APPELLATE AUTHORITY CUM ADDL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// 0 //
236	D-WP(C)/45826/2024 WP(C)/29434/2024	KSHETRABASI DANG VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
237	D-WP(C)/48729/2024 WP(C)/29435/2024	NRUSINGH CHARAN SWAIN VS KHYATI PATRO	BHASKAR CHANDRA PANDA VS	// 0 //
238	D-WP(C)/48752/2024 WP(C)/29436/2024	TARAMANI BEHERA VS	ANJAN KUMAR BISWAL VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/48833/2024 WP(C)/29437/2024	BANK OF INDIA, KHURDA NIRODINI NAIK VS STATE OF ODISHA	GHANASHYAM DASH VS	// // ()
240	D-WP(C)/48763/2024 WP(C)/29438/2024	SRIKANTA KUMAR NARENDRA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// () //
241	D-WP(C)/46717/2024 WP(C)/29439/2024	SASHIKALA MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
242	D-WP(C)/48831/2024 WP(C)/29440/2024	HEMANTA KUMAR DAS VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// () //
243	D-WP(C)/48864/2024 WP(C)/29441/2024	KRIPAL SINGH VS BRANCH MANAGER URBAN COOPERATIVE BANK LTD.,ROURKELA	SAYANTAN PANDA VS	// () //
244	D-WP(C)/48990/2024 WP(C)/29442/2024	ARATA RAJ VS THE REGISTRAR, UTKAL UNIVERSITY	SANJIB MOHANTY VS	// () //
245	D-WP(C)/48188/2024 WP(C)/29443/2024	GANESH CHANDRA OJHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //
246	D-WP(C)/48834/2024 WP(C)/29444/2024	DAMODAR PRADHANI VS STATE OF ODISHA(VIG.)	RAJIB RATH VS	// () //
247	D-WP(C)/48854/2024 WP(C)/29445/2024	BIBEKANANDA SAHOO VS BRANCH MANAGER, PUNJAB NATIOANAL BANK, BBSR	GHANASHYAM MUDULI VS	// () //
248	D-WP(C)/48863/2024 WP(C)/29446/2024	PUNJAB NATIONAL BANK, BADARAMA BRANCH, SAMBALPUR VS THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION (SCDRC), CUTTACK	DURGA PRASAD PATTNAIK VS	// () //
249	D-WP(C)/48535/2024 WP(C)/29447/2024	SUJAY KUMAR DAS VS STATE OF ODISHA	PRATIK DASH VS	// () //

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250	D-WP(C)/48880/2024 WP(C)/29448/2024	SABITA PUJARI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
251	D-WP(C)/48890/2024 WP(C)/29449/2024	NILADRI MEHER VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
252	D-WP(C)/48893/2024 WP(C)/29450/2024	MAHESWAR ROUT VS CHAIRMAN CUM MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	DHANANJAYA MUND VS	// 0 //
253	D-WP(C)/48572/2024 WP(C)/29451/2024	NITYA KISHORE DAS VS STATE OF ODISHA	PRAYASH MOHANTY VS	// 0 //
254	D-WP(C)/48881/2024 WP(C)/29452/2024	M/S SWAIN AND CO., ANGUL VS THE ASST. COMNR- CGST AND CENTRAL EXCISE, ANGUL DIVISION	ASIT KUMAR DASH VS	// 0 //
255	D-WP(C)/49003/2024 WP(C)/29453/2024	BINAPANI BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
256	D-WP(C)/47261/2024 WP(C)/29454/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/48894/2024 WP(C)/29455/2024	NIRANJAN BEHERA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
258	D-WP(C)/48956/2024 WP(C)/29456/2024	M/S S.B. CONSULTANCY AND CONSTRUCTION PVT.LTD., KHURDA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	// 0 //
259	D-WP(C)/48886/2024 WP(C)/29457/2024	GANESH CHANDRA PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
260	D-WP(C)/46335/2024 WP(C)/29458/2024	SUDHIR KUMAR PRADHAN VS STATE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
261	D-WP(C)/48895/2024	DEEPAK RANJAN SAHOO	BHABANI SANKAR TRIPATHY (1)	//

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	WP(C)/29459/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/47967/2024 WP(C)/29460/2024	ARUN KUMAR SAHOO VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
263	D-WP(C)/46609/2024 WP(C)/29461/2024	SUBRAT BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
264	D-WP(C)/48959/2024 WP(C)/29462/2024	V.R.ESWAR RAO VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
265	D-WP(C)/48888/2024 WP(C)/29463/2024	SURESH CHAND VS STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //
266	D-WP(C)/48960/2024 WP(C)/29464/2024	K.T.VENKATESWARA RAO VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
267	D-WP(C)/46704/2024 WP(C)/29465/2024	AMIYA KUMAR SAMANTARAY @ BULU BABU VS PARSURAM MOHANTY	MANORANJAN PADHI VS	// 0 //
268	D-WP(C)/48928/2024 WP(C)/29466/2024	DHIRENDRA KUMAR PANDA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
269	D-WP(C)/48643/2024 WP(C)/29467/2024	SANTOSH KUMAR PADHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
270	D-WP(C)/48797/2024 WP(C)/29468/2024	AMAR NAIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
271	D-WP(C)/47018/2024 WP(C)/29469/2024	SONALI PRIYADARSHINI NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
272	D-WP(C)/48980/2024 WP(C)/29470/2024	MANAS RANJAN SAHU VS	KANANBALA ROY CHOUDHURY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/49249/2024 WP(C)/29471/2024	STATE OF ODISHA BIKRAM KESHARI ROUTRAY VS PARADIP PORT AUTHORITY, JAGATSINGHPUR	ANUPAM RATH VS	// // 0 //
274	D-WP(C)/45786/2024 WP(C)/29472/2024	JAGADISH CHANDRA NAIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
275	D-WP(C)/48966/2024 WP(C)/29473/2024	NIRAN PAHARIA @ KAMAR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
276	D-WP(C)/48708/2024 WP(C)/29474/2024	ANIL KUMAR PATRA VS UTKAL UNIVERSITY,BHUBANESWAR	BHAGABAN BISWAL VS	// 0 //
277	D-WP(C)/48824/2024 WP(C)/29475/2024	SEEMA MOHAPATRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
278	D-WP(C)/48971/2024 WP(C)/29476/2024	SASMITA PRADHAN VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
279	D-WP(C)/49074/2024 WP(C)/29477/2024	RAJENDRA PRASAD BEHERA VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	// 0 //
280	D-WP(C)/48110/2024 WP(C)/29478/2024	RITANJALI JENA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
281	D-WP(C)/45847/2024 WP(C)/29479/2024	JAGADISH CHANDRA NAIK VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
282	D-WP(C)/48113/2024 WP(C)/29480/2024	SAUDAMINI SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
283	D-WP(C)/48826/2024 WP(C)/29481/2024	PRASANT KUMAR SINHA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //

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284	D-WP(C)/49075/2024 WP(C)/29482/2024	UDAYA SUNDAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
285	D-WP(C)/48802/2024 WP(C)/29483/2024	SUDARSHAN PALAI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
286	D-WP(C)/49119/2024 WP(C)/29484/2024	DHANESWAR SUNA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
287	D-WP(C)/48610/2024 WP(C)/29485/2024	MILLIND K. DEOUSKAR VS GAUTAM BEHERA	SANJIB SWAIN VS	// 0 //
288	D-WP(C)/48564/2024 WP(C)/29486/2024	AKASH KUMAR SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
289	D-WP(C)/48804/2024 WP(C)/29487/2024	INDRANI BANARJEE VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
290	D-WP(C)/48805/2024 WP(C)/29488/2024	BISHNU PRIYA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
291	D-WP(C)/48828/2024 WP(C)/29489/2024	BISWANATH PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
292	D-WP(C)/45867/2024 WP(C)/29490/2024	SAIBALA LENKA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
293	D-WP(C)/48807/2024 WP(C)/29491/2024	BASUDEV SETHI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
294	D-WP(C)/48830/2024 WP(C)/29492/2024	KISHORE CHANDRA KAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
295	D-WP(C)/48814/2024	MAHENDRA HANSHADA	SHASHI BHUSAN JENA	//

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	WP(C)/29493/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/46677/2024 WP(C)/29494/2024	KUMUDINI SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
297	D-WP(C)/49004/2024 WP(C)/29495/2024	LARENCE DEHURY VS PUNJAB NATIONAL BANK, DHENKANAL	ALOK KUMAR MOHAPATRA VS	// 0 //
298	D-WP(C)/49006/2024 WP(C)/29496/2024	JASOBANTA RAY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
299	D-WP(C)/48743/2024 WP(C)/29497/2024	PURNAMI MAHANTA VS COLLECTOR CUM DISTRICT MAGISTRATE, KEONJHAR	LALITENDU BHUYAN VS	// 0 //
300	D-WP(C)/49007/2024 WP(C)/29498/2024	CHANDRA SEKHARA SAHOO VS STATE OF ORISSA	BISWAJIT PRADHAN VS	// 0 //
301	D-WP(C)/48753/2024 WP(C)/29499/2024	PRAVASINI SABAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
302	D-WP(C)/49043/2024 WP(C)/29500/2024	JAYANTI DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
303	D-WP(C)/48939/2024 WP(C)/29501/2024	M/S. MAA SUBARNAMUKHI ENGINEERING, BALASORE VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
304	D-WP(C)/46933/2024 WP(C)/29502/2024	SADANANDA SAHU VS THE MANAGER LEGAL, ROYAL SUNDARAM GENERAL INSURANCE CO.LTD., CHENNAI	DEBASISH PATNAIK VS	// 0 //
305	D-WP(C)/45263/2024 WP(C)/29503/2024	M/S KANDOI TRANSPORT LTD., CUTTACK VS ODISHA MINING CORPORATION LTD., BBSR	SAGARIKA SAHOO VS	// 0 //
306	D-WP(C)/49188/2024 WP(C)/29504/2024	NARAYAN KUMAR NAYAK VS	ABHILASH MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/47506/2024 WP(C)/29505/2024	STATE OF ODISHA HAREKRISHNA MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
308	D-WP(C)/48829/2024 WP(C)/29506/2024	FARZANA ANJUM VS CHIEF GENERAL MANAGER(HR), MUMBAI	BISWARANJAN DAS VS	// // ()
309	D-WP(C)/48567/2024 WP(C)/29507/2024	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()
310	D-WP(C)/48993/2024 WP(C)/29508/2024	NABIN KUMAR PAL VS STATE OF ODISHA	PRATIK DASH VS	// // ()
311	D-WP(C)/49008/2024 WP(C)/29509/2024	MILAN KUMAR RATHA VS SUNNNY KHOKHAR	NABEEN KUMAR RATH VS	// // ()
312	D-WP(C)/49190/2024 WP(C)/29510/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// // ()
313	D-WP(C)/49276/2024 WP(C)/29511/2024	SRINNIBASH PATEL VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// // ()
314	D-WP(C)/49107/2024 WP(C)/29512/2024	SATRUGHANA SAMAL VS BRANCH MANAGER, CANARA BANK, BETONATI BRANCH, MAYURBHANJ	BIJAY KUMAR MISHRA VS	// // ()
315	D-WP(C)/49009/2024 WP(C)/29513/2024	ANUP KUMAR MISHRA VS STATE OF ODISHA	MANAS PATI VS	// // ()
316	D-WP(C)/49112/2024 WP(C)/29514/2024	PROMODA KUMAR ARUKHA VS AUTHORIZED OFFICER CUM REGIONAL MANAGER, UNION BANK OF INDIA, GANJAM	SANTOSH KUMAR MAHANTY VS	// // ()
317	D-WP(C)/49012/2024 WP(C)/29515/2024	DEBANANDA MOHANTY VS STATE OF ODISHA	SHASHANKA SEKHAR PATRA VS	// // ()

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318	D-WP(C)/49207/2024 WP(C)/29516/2024	CHITTARANJAN LENKA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
319	D-WP(C)/49124/2024 WP(C)/29517/2024	PRATAP CHANDRA DASH VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
320	D-WP(C)/49128/2024 WP(C)/29518/2024	SANATAN NAYAK VS D.I.G OF POLICE	SANGRAM KUMAR SINGH VS	// 0 //
321	D-WP(C)/49374/2024 WP(C)/29519/2024	MANOJ KUMAR AGASTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
322	D-WP(C)/49136/2024 WP(C)/29520/2024	LOKANATH GOCHHAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
323	D-WP(C)/49234/2024 WP(C)/29521/2024	SAILABALA PADHY VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
324	D-WP(C)/49030/2024 WP(C)/29522/2024	SAYAD ZABIHULLAH VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
325	D-WP(C)/49363/2024 WP(C)/29523/2024	SUDHIR KUMAR PANDA VS ORISSA STATE ROAD TRANSPORT CORPORATION, BBSR	SOUMYA MISHRA VS	// 0 //
326	D-WP(C)/49357/2024 WP(C)/29524/2024	MAA MAHESWARI WOMEN SELF HELP GROUP, JHARTABHA, SONEPUR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
327	D-WP(C)/49053/2024 WP(C)/29525/2024	BIBHAS KUMAR BHAGAT VS PURNIMA BHAGAT	ALOK KUMAR MOHAPATRA VS	// 0 //
328	D-WP(C)/49222/2024 WP(C)/29526/2024	MAMATA ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
329	D-WP(C)/49358/2024	MAA BHABANI SELF HELP GROUP	SHIBANI SHANKAR PRADHAN	//

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	WP(C)/29527/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/48672/2024 WP(C)/29528/2024	PRASANTA KUMAR BARIK VS THE SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT, BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
331	D-WP(C)/49171/2024 WP(C)/29529/2024	BALARAM TANDI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
332	D-WP(C)/49035/2024 WP(C)/29530/2024	MRUTYUNJAY GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
333	D-WP(C)/48690/2024 WP(C)/29531/2024	M/S SARBESWAR SWAIN VS THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX	DEBASISH HAZRA VS	// 0 //
334	D-WP(C)/48861/2024 WP(C)/29532/2024	K.SHREENIVAS DORA VS TAHASILDAR, BHANJANAGAR, GANJAM	GOPINATH MISHRA VS	// 0 //
335	D-WP(C)/49361/2024 WP(C)/29533/2024	APARNA SELF HELP GROUP, LACHHIPUR, SONEPUR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
336	D-WP(C)/49195/2024 WP(C)/29534/2024	ASISH BARIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
337	D-WP(C)/49137/2024 WP(C)/29535/2024	PRAFULLA KUMAR MOHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
338	D-WP(C)/49367/2024 WP(C)/29536/2024	MAHALAXMI SHAKTIDAL SELF HELP GROUP, TANGAKARLEY, SUBARNAPUR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// 0 //
339	D-WP(C)/49031/2024 WP(C)/29537/2024	NIRUPAMA BHARASAGRIA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
340	D-WP(C)/48851/2024 WP(C)/29538/2024	M/S RAMCHANDI SAW MILL VS	SUBAS CHANDRA DAS VS	// 0

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341	D-WP(C)/49145/2024 WP(C)/29539/2024	STATE OF ODISHA JHUNUBALA DAS VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
342	D-WP(C)/49120/2024 WP(C)/29540/2024	STATE OF ODISHA ANIL AGARWAL FOUNDATION VS	PRASHANTA KUMAR NAYAK VS	// // 0
343	D-WP(C)/49146/2024 WP(C)/29541/2024	STATE OF ODISHA SASHIMANI DEVI VS	RAMA KRISHNA BISOI VS	// // 0
344	D-WP(C)/46896/2024 WP(C)/29542/2024	STATE OF ODISHA PARBATI SAHOO VS	NITYANANDA BEHURIA VS	// // 0
345	D-WP(C)/49010/2024 WP(C)/29543/2024	STATE OF ORISSA SUBHRA SUMAN SAHOO VS	MANAS PATI VS	// // 0
346	D-WP(C)/49196/2024 WP(C)/29544/2024	STATE OF ODISHA NARIA BAHADUR VS	ABHILASH MISHRA VS	// // 0
347	D-WP(C)/48941/2024 WP(C)/29545/2024	STATE OF ODISHA AMAN PARICHHA VS	AJIT KUMAR MOHANTY VS	// // 0
348	D-WP(C)/49042/2024 WP(C)/29546/2024	STATE OF ODISHA SWARNALATA NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0
349	D-WP(C)/49033/2024 WP(C)/29547/2024	STATE OF ODISHA SASMITA MALIK VS	PRIYA RANJAN MISHRA VS	// // 0
350	D-WP(C)/48634/2024 WP(C)/29548/2024	STATE OF ODISHA LALBIHARI SAHU VS	ANIL KUMAR DAS VS	// // 0
351	D-WP(C)/49047/2024 WP(C)/29549/2024	STATE OF ODISHA HEMALATA PANDA VS	MANAS RANJAN KHATUA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/49199/2024 WP(C)/29550/2024	BRAJA KISHORE JENA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
353	D-WP(C)/49078/2024 WP(C)/29551/2024	SANKARSAN MISHRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
354	D-WP(C)/49411/2024 WP(C)/29552/2024	NITYANANDA ROUT VS STATE OF ODISHA	T.DHIREN KUMAR DORA VS	// 0 //
355	D-WP(C)/48891/2024 WP(C)/29553/2024	SISUA SERVICE COOPERATIVE SOCIETY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
356	D-WP(C)/49080/2024 WP(C)/29554/2024	DEBI PRASAD DAS VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
357	D-WP(C)/49023/2024 WP(C)/29555/2024	SANTOSH KUMAR PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
358	D-WP(C)/49205/2024 WP(C)/29556/2024	SITARAM PRADHAN VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //
359	D-WP(C)/47222/2024 WP(C)/29557/2024	ASWINI KUMAR DASH VS GOVT OF INDIA	VS	// 0 //
360	D-WP(C)/49183/2024 WP(C)/29558/2024	M/S. OM SHREE INFRATECH PRIVATE LIMITED,BHUBANESWAR VS PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE,BHUBANESWAR	CHITRASEN PARIDA VS	// 0 //
361	D-WP(C)/49185/2024 WP(C)/29559/2024	DASARATHI SAHU VS STATE OF ODISHA	SUSMITA PATTNAİK VS	// 0 //
362	D-WP(C)/49055/2024 WP(C)/29560/2024	MADHUSUDAN JENA VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
363	D-WP(C)/48897/2024	SATYABADI SAHOO	LAXMIKANTA MOHANTY	//

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	WP(C)/29561/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/49194/2024 WP(C)/29562/2024	SREEBATSA KUMAR MOHANTY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
365	D-WP(C)/49063/2024 WP(C)/29563/2024	RATNAKARA NANDA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
366	D-WP(C)/49058/2024 WP(C)/29564/2024	ANJANA DAS VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
367	D-WP(C)/49206/2024 WP(C)/29565/2024	MANORAMA MUDULI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
368	D-WP(C)/49059/2024 WP(C)/29566/2024	DILIP KUMAR PAL VS SONALI NAYAK	MANOJ KUMAR MOHANTY VS	// 0 //
369	D-WP(C)/49283/2024 WP(C)/29567/2024	BIKRAMADITYA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// 0 //
370	D-WP(C)/49214/2024 WP(C)/29568/2024	SRADHA SUMAN PANIGRAHY VS STATE BANK OF INDIA,BIJIPUR BRANCH, GANJAM	SIDHARTH PRASAD DAS VS	// 0 //
371	D-WP(C)/49174/2024 WP(C)/29569/2024	SUBRAT NAYAK VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //
372	D-WP(C)/49435/2024 WP(C)/29570/2024	M/S SARAT SHRADHA INFRASTRUCTURE PVT.LTD VS THE CHIEF COMMISSIONER OF CT AND GST , ODISHA	ITISHREE TRIPATHY VS	// 0 //
373	D-WP(C)/49176/2024 WP(C)/29571/2024	RABINDRA NATH MOHANTY VS REGISTRAR, UTKAL UNIVERSITY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
374	D-WP(C)/49232/2024 WP(C)/29572/2024	AKSHAYA KUMAR JENA VS	RAJANI CHANDRA MOHANTY VS	// 0

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375	D-WP(C)/49229/2024 WP(C)/29573/2024	STATE OF ODISHA MILLY BARIK VS	DILLIP KUMAR RAY VS	// // ()
376	D-WP(C)/49316/2024 WP(C)/29574/2024	STATE OF ODISHA MAA SIDHESWARI THAKURANI, BBSR VS	UMA CHARAN MISHRA VS	// // ()
377	D-WP(C)/48944/2024 WP(C)/29575/2024	STATE OF ODISHA GANGOTRI PRADHAN VS	SRIKHETRA MISHRA VS	// // ()
378	D-WP(C)/48255/2024 WP(C)/29576/2024	STATE OF ODISHA GOBIND CHANDRA PAL VS	SWETALANA DAS VS	// // ()
379	D-WP(C)/49412/2024 WP(C)/29577/2024	STATE OF ODISHA DINESH KUMAR SAHOO VS	ABHISHEK MOHANTY VS	// // ()
380	D-WP(C)/48899/2024 WP(C)/29578/2024	STATE OF ODISHA PRAKASH PATRA VS	NIRANJAN PRASAD PATRA VS	// // ()
381	D-WP(C)/48300/2024 WP(C)/29579/2024	STATE OF ODISHA DR. SUBAS CHANDRA DAS VS	NIRANJAN PRASAD PATRA VS	// // ()
382	D-WP(C)/48902/2024 WP(C)/29580/2024	STATE OF ORISSA UPASI MANTRI VS	TRILOCHAN DASH VS	// // ()
383	D-WP(C)/49384/2024 WP(C)/29581/2024	STATE OF ODISHA LAXMI NARAYAN WOMEN SELF HELP GROUP, SUBARNAPUR VS	AMITAV TRIPATHY VS	// // ()
384	D-WP(C)/49381/2024 WP(C)/29582/2024	STATE OF ODISHA OM SHIVA SHAKTI WOMEN SELF HELP GROUP, SONEPUR VS	AMITAV TRIPATHY VS	// // ()
385	D-WP(C)/49382/2024 WP(C)/29583/2024	STATE OF ODISHA SAMALESWARI WOMEN SELF HELP GROUP, SUBARNAPUR VS	AMITAV TRIPATHY VS	// // ()
		STATE OF ODISHA		//

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386	D-WP(C)/48904/2024 WP(C)/29584/2024	LINGARAJ SWAIN VS TAHASILDAR, BBSR	BANSHIDHAR BAUG VS	// () //
387	D-WP(C)/49336/2024 WP(C)/29585/2024	DEBADUTTA PARIDA VS SECRETARY, DEPARTMENT OF REVENUE AND DISASTER MANAGEMENT DEPTT., BBSR	ASHWARIYA DASH VS	// () //
388	D-WP(C)/49345/2024 WP(C)/29586/2024	HAREKRUSHNA BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// () //
389	D-WP(C)/49337/2024 WP(C)/29587/2024	SUDHANSHU KUMAR BISWAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// () //
390	D-WP(C)/48943/2024 WP(C)/29588/2024	THE EXECUTIVE ENGINEER (ELECTRICAL), TPSODL, PARALAKHEMUNDI ELECTRIC SUBDIVISION VS PRAMILA NAYAK	SAIBHISIMAN DASH VS	// () //
391	D-WP(C)/49365/2024 WP(C)/29589/2024	MADAN MOHAN DALAI VS UNION OF INDIA	PRINOY MOHANTY VS	// () //
392	D-WP(C)/49052/2024 WP(C)/29590/2024	BHISMADEV TANDIA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// () //
393	D-WPCRL/35286/2024 WPCRL/145/2024	SANJAY PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	BALASORE SADAR /404 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000677/2024
394	D-ABLAPL/35144/2024 ABLAPL/13393/2024	BAGHA @ SOUBHAGYA NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KUNDHEIGOLA /200 /2024 () //
395	D-ABLAPL/34353/2024 ABLAPL/13394/2024	SHIV SANKAR DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NAYAPALLI P.S. /652 /2024 () //
396	D-ABLAPL/35211/2024 ABLAPL/13395/2024	CHANDRAKANTA SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DERABIS /156 /2024 () //
397	D-ABLAPL/34234/2024	SABITA KUMARI MISHRA	PRASANTA KUMAR MISHRA	CUTTACK VIGILANCE /7 /2022

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	ABLAPL/13396/2024	VS STATE OF ODISHA(VIG.)	VS	() //
398	D-ABLAPL/34709/2024 ABLAPL/13397/2024	GHANASHYAM MOHARANA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /1012 /2024 () //
399	D-ABLAPL/34869/2024 ABLAPL/13398/2024	RAMESH CHANDRA BARIK VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	/ /0 () //
400	D-ABLAPL/35127/2024 ABLAPL/13399/2024	NARAYAN MOHANTY @ ADITYA NARAYAN MOHANTY VS STATE OF ODISHA	SRIKANTA PANDA VS	Maitri Vihar PS /458 /2024 () //
401	D-ABLAPL/34963/2024 ABLAPL/13400/2024	AJIT MAHAPATRA @ AJIT KUMAR MAHAPATRA VS STATE OF ODISHA	LAXMINARAYAN SAHOO VS	PARJANG /492 /2024 () //
402	D-ABLAPL/35043/2024 ABLAPL/13401/2024	TILOTAMA MALLICK VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /226 /2024 () //
403	D-ABLAPL/35116/2024 ABLAPL/13402/2024	GOURAV KUMAR @ GOURAV KUMAR RAM VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	KHARABEL NAGAR P.S. /336 /2023 () //
404	D-ABLAPL/35166/2024 ABLAPL/13403/2024	NANDAN BEHERA @ CHANDAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1026 /2024 () //
405	D-ABLAPL/35171/2024 ABLAPL/13404/2024	PRINCE ROUTRAY @ SATYA SEKHAR ROUTRAY VS STATE OF ODISHA	SAMBIT BISWAL VS	DELANGA /419 /2024 () //
406	D-ABLAPL/35169/2024 ABLAPL/13405/2024	KRISHNA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	BRAHMANITARANG /303 /2024 () //
407	D-ABLAPL/35173/2024 ABLAPL/13406/2024	BIKRAM KESHARI PAIKRAY VS STATE OF ODISHA	SUDHANSU PRASAN MAHAPATRA VS	BRAHMAGIRI /346 /2024 () //
408	D-ABLAPL/35230/2024 ABLAPL/13407/2024	CHINMAYA RATH VS	SUSANTA KUMAR MISHRA VS	/ /0 ()

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409	D-ABLAPL/34275/2024 ABLAPL/13408/2024	STATE OF ODISHA HRUSHIKESHA PARIDA @ LITU VS	SANGRAM KESHARI ROUT VS	// JAJPUR TOWN /292 /2024 ( )
410	D-ABLAPL/35163/2024 ABLAPL/13409/2024	STATE OF ODISHA SACHIDANAND DAS VS	JAYADEBA BEHERA VS	// PIRAHAT P.S /250 /2024 ( )
411	D-ABLAPL/35258/2024 ABLAPL/13410/2024	STATE OF ODISHA RAJESH CHHATRIA VS	SK. ZAFARULLA VS	// BOLANGIR TOWN /767 /2024 ( )
412	D-ABLAPL/35260/2024 ABLAPL/13411/2024	STATE OF ODISHA RABI NARAYAN TRIPATHY VS	BYOMAKESH TRIPATHY VS	// / /0 ( )
413	D-ABLAPL/35265/2024 ABLAPL/13412/2024	STATE OF ODISHA SK. TAUHIDUZ ZAMAN VS	AJIT KUMAR RAUT VS	// BONTH /114 /2024 ( )
414	D-ABLAPL/32796/2024 ABLAPL/13413/2024	STATE OF ODISHA ASIM @ASWINI NAIK VS	KISHOR KUMAR NAIK VS	// SUNDARGARH TOWN /289 /2024 ( )
415	D-ABLAPL/35275/2024 ABLAPL/13414/2024	STATE OF ODISHA RANJAN DURIA@BUTU VS	SARBESWAR SAHOO VS	// SEMILLIGUDA /66 /2020 ( )
416	D-ABLAPL/35314/2024 ABLAPL/13415/2024	STATE OF ODISHA TAYUB KHAN @ CHHOTA KALIA VS	PRADEEP KUMAR KUNDU VS	// BARAMBA /196 /2024 ( )
417	D-ABLAPL/35313/2024 ABLAPL/13416/2024	STATE OF ODISHA MAMATA RANI SATPATHY VS	CHITTA RANJAN PATTNAIK VS	// HINDOL /299 /2024 ( )
418	D-ABLAPL/35312/2024 ABLAPL/13417/2024	STATE OF ODISHA MANAS RANJAN DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /214 /2024 ( )
419	D-ABLAPL/35311/2024 ABLAPL/13418/2024	STATE OF ODISHA MRUTUNJAYA SETHI VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /214 /2024 ( )
		STATE OF ODISHA		//

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420	D-ABLAPL/35243/2024 ABLAPL/13419/2024	PRATIMA NANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /207 /2024 () //
421	D-ABLAPL/35252/2024 ABLAPL/13420/2024	RAMESH KUMAR SAHU@SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BRAMHA BARADA /225 /2024 () //
422	D-ABLAPL/35315/2024 ABLAPL/13421/2024	TAYUB KHAN @ CHHOTA KALIA VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	BARAMBA /214 /2024 () //
423	D-ABLAPL/35262/2024 ABLAPL/13422/2024	RAMESH GHANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund ICC/0000005/2024
424	D-ABLAPL/35270/2024 ABLAPL/13423/2024	PRANAB BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /183 /2023 () //
425	D-ABLAPL/34654/2024 ABLAPL/13424/2024	KUMARI @ AMIYA KUMAR ROUT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	PLANTSITE /828 /2024 () //
426	D-ABLAPL/35092/2024 ABLAPL/13425/2024	MANOJ KUMAR SAHOO VS STATE OF ODISHA	JYOTI PATNAIK VS	CUTTACK SADAR /577 /2024 () //
427	D-ABLAPL/35133/2024 ABLAPL/13426/2024	LALI ORAM @ CHHOTELAL ORAM VS STATE OF ODISHA	ASHUTOS DASH VS	BADMAL /406 /2024 () //
428	D-ABLAPL/35102/2024 ABLAPL/13427/2024	AVINASH JENA VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /636 /2024 () //
429	D-ABLAPL/35345/2024 ABLAPL/13428/2024	AJIT KUMAR PRADHAN @ PINKU VS STATE OF ODISHA	YUVRAJ PAREKH VS	DELANGA /396 /2024 () //
430	D-ABLAPL/35190/2024 ABLAPL/13429/2024	KAMBHU CHARAN NAIK @ NAYAK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000106/2024
431	D-ABLAPL/35304/2024	JAYASHREE MOHARANA	ANITA SAHOO	SIMULIA /188 /2024

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :26/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13430/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/35297/2024 ABLAPL/13431/2024	ANAL KUMAR BEHERA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /734 /2024 () //
433	D-ABLAPL/35361/2024 ABLAPL/13432/2024	JITU @ JITU BHUSHAN MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /107 /2024 () //
434	D-ABLAPL/35288/2024 ABLAPL/13433/2024	OKESH MANGAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	LARAMBA /246 /2024 () //
435	D-ABLAPL/35301/2024 ABLAPL/13434/2024	DHANESWAR PRADHAN VS STATE OF ODISHA	NISHIKANTA PRADHAN VS	PIPLI /546 /2024 () //
436	D-ABLAPL/35305/2024 ABLAPL/13435/2024	SUSHANTA MAHARANA @ SUSANTA MAHARANA VS STATE OF ODISHA	ANITA SAHOO VS	SIMULIA /188 /2024 () //
437	D-ABLAPL/35289/2024 ABLAPL/13436/2024	BIRANCHI MAHAKUD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /587 /2024 () //
438	D-ABLAPL/35290/2024 ABLAPL/13437/2024	MANIA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /291 /2024 () //
439	D-ABLAPL/35310/2024 ABLAPL/13438/2024	SONU MALLIK @ SUNIL KUMAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /134 /2024 () //
440	D-ABLAPL/35296/2024 ABLAPL/13439/2024	GULISTAN KHAN @ CHHOTU KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SPL.TASK FORCE /28 /2021 () //
441	D-ABLAPL/35362/2024 ABLAPL/13440/2024	SUSHANTA PADHEE @ SUSHANTA KUMAR PADHEE VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHEDEN /259 /2024 () //
442	D-ABLAPL/35372/2024 ABLAPL/13441/2024	SATYAJIT SAHOO @ MUNU VS	RAJENDRA NARAYAN ROUT VS	TIRTOL /537 /2024 ()

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### CASES REGISTERED REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/35363/2024 ABLAPL/13442/2024	STATE OF ODISHA KSHYAMA RANA VS	SATYA NARAYAN MISHRA 4 VS	// KOMNA PS /268 /2024 ()
444	D-ABLAPL/35349/2024 ABLAPL/13443/2024	STATE OF ODISHA DAMBARUDHARA NAHAK VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /560 /2024 ()
445	D-ABLAPL/35369/2024 ABLAPL/13444/2024	STATE OF ODISHA BAIDHAR JENA VS	RAJENDRA NARAYAN ROUT VS	// SABARANG /301 /2024 ()
446	D-ABLAPL/35373/2024 ABLAPL/13445/2024	STATE OF ODISHA ABADHUTA KISAN VS	BIJAYA KUMAR RAGADA VS	// BANHARPALI /238 /2024 ()
447	D-ABLAPL/35321/2024 ABLAPL/13446/2024	STATE OF ODISHA PUNIA @ SHAIKH SAMAD ALLI VS	BITAS KUMAR SWAIN VS	// BAIDESWAR /182 /2024 ()
448	D-ABLAPL/35330/2024 ABLAPL/13447/2024	STATE OF ODISHA ABHILIPSHA BARIK VS	SURYAKANTA DASH VS	// BAISINGA /326 /2022 ()
449	D-ABLAPL/35337/2024 ABLAPL/13448/2024	STATE OF ODISHA DIBYANSH TIWARY VS	SANGRAM RATH VS	// AIRPORT P.S. /182 /2024 ()
450	D-ABLAPL/35347/2024 ABLAPL/13449/2024	STATE OF ODISHA ANJAN KISHOR SINGH VS	PRAMOD KUMAR BOHIDAR VS	// AINTHAPALI /265 /2024 ()
451	D-ABLAPL/34944/2024 ABLAPL/13450/2024	STATE OF ODISHA DEBI PRASAN PADHI @ DEBI PRASANNA PADHI VS	SURAJ MOHANTY VS	// AIR FIELD P.S. /153 /2009 ()
452	D-ABLAPL/35380/2024 ABLAPL/13451/2024	STATE OF ODISHA GANESWAR SAHOO @ GANESH PRASAD SAHOO VS	PRADIPTA BEURA VS	// DHENKANAL SADAR /906 /2024 ()
453	D-ABLAPL/35025/2024 ABLAPL/13452/2024	STATE OF ODISHA BIJAYA PRADHAN @ BIJAY PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// REMUNA /11 /2024 () //

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### CASES REGISTERED REPORT AS ON :26/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/35056/2024 ABLAPL/13453/2024	DHARANIDHAR BEHERA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	PAHALA /455 /2024 () //
455	D-ABLAPL/35423/2024 ABLAPL/13454/2024	BIJAY KUMAR MALIK @ BIJAYA MALIK @ BAIJAYA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /538 /2024 () //
456	D-ABLAPL/35318/2024 ABLAPL/13455/2024	DEBASHISH PANDA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	JAJPUR SADAR /330 /2024 () //
457	D-ABLAPL/35432/2024 ABLAPL/13456/2024	HEMANTA KUMAR MAJHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KALIMELA /131 /2019 () //
458	D-ABLAPL/35482/2024 ABLAPL/13457/2024	KANHU @ DEBASISH NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PURIGHAT /301 /2024 () //